

श्री बबु सिमरु : विजय राज सिधिया ।

MR. SPEAKER: I would request all of them to sit down. Let us calmly discuss the issue. Now that leave is granted, the motion may be moved.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, मैं नियम संख्या 226 के अन्तर्गत प्रस्ताव करता हूँ कि यह सदन निश्चय करता है कि श्री कंवर लाल गुप्ता ने एस० टी० सी० के चेयरमैन के विरुद्ध विशेषाधिकार उल्लंघन का जो मामला उठाया है उसे जांच के लिये विशेषाधिकार समिति को भेजा जाय और समिति को यह निर्देश दिया जाय कि वह अपना प्रतिवेदन आगामी सब के प्रथम दिन तक प्रस्तुत करे ।

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH): We are not opposing it.

MR. SPEAKER: Since the Government have accepted it, there is no necessity for any debate at this stage. Whatever discussion is necessary can take place in the Privileges Committee. We will now refer it to the Privileges Committee. I will now put to the motion of Shri Vajpayee to the vote of the House. The question is:

"This House resolves that the question of breach of privilege raised by Shri Kanwar Lal Gupta against the Chairman, State Trading Corporation, be referred to the Committee of Privileges for investigation with instructions to report by the first day of the next session to the House."

The motion was adopted.

12.38 hrs.

#### PAPERS LAID ON THE TABLE EXPORT OF COIR YARN (INSPECTION) AMENDMENT RULES

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): I beg to lay

on the Table a copy of the Export of Coir Yarn (Inspection) Amendment Rules, 1968, published in Notification No. S.O. 1003 in Gazette of India dated the 18th March, 1968 under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963. [Placed in Library. See No. LT-726/68]

#### AUDIT REPORT AND APPROPRIATION ACCOUNTS

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): I beg to lay on the Table:—

- (1) A copy of the Audit Report (Civil), 1968, under article 151(1) of the Constitution.
- (2) A copy of the Appropriation Accounts (Civil), 1966-67.

[Placed in Library. See No. LT-727/68]

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### TWENTY-SIXTH REPORT

SHRI KHADILKAR (Khed): Sir, I beg to present the Twenty-sixth Report of the Committee on Private Members' Bills and Resolutions.

#### ESTIMATES COMMITTEE

##### FORTY-FIRST REPORT

SHRI S. KANDAPPAN (Mettur): Sir, I beg to present the Forty-first Report of the Estimates Committee on the Ministry of Food, Agriculture, Community Development and Co-operation (Department of Agriculture)—Central Institute of Fisheries Operations, Ernakulam.

#### CONSTITUTION (AMENDMENT) BILL

SHRI KHADILKAR (Khed): I beg to move the following:

"That this House recommends to Rajya Sabha that Rajya Sabha do